

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA No.514/2001
TA 20/1997

Dt. of Order: 16.1.02

Present: Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. S. Biswas, Member(A)

SUROJIT ROYCHOWDHURY

VS

M.H.A.

Counsel for Applicant - Mr. P. Dhar

Counsel for Respondents- Ms. U. Sanyal

ORDER

None present for the applicant. High Court order
perused. The TA may be listed for hearing on 5.3.2002.
MA stands disposed of.


MEMBER(A)


VICE-CHAIRMAN

mb.